GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO. 3559 TO BE ANSWERED ON 17.03.2021

MONETIZATION OF ASSETS

3559. SHRI SUSHIL KUMAR SINGH:

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of all bodies including autonomous and statutory bodies under the administrative control of the Ministry;
- (b) the details, locations, total area of all land assets owned by the Railways;
- (c) the monetary value of each such land asset;
- (d) whether the Railways has undertaken any exercise for monetization of assets;
- (e) if so, the details thereof and if not, the reasons therefor; and
- (f) the year-wise details of all assets and monetized by anybody under the administrative control of the Ministry during the last ten years?

ANSWER

MINISTER OF RAILWAYS, COMMERCE & INDUSTRY AND CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION

(SHRI PIYUSH GOYAL)

(a) to (f): A Statement is laid on the Table of the House.

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STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF UNSTARRED QUESTION NO. 3559 BY SHRI SUSHIL KUMAR SINGH TO BE ANSWERED IN LOK SABHA ON 17.03.2021 REGARDING MONETIZATION OF ASSETS

(a): A list of Central Public Sector Enterprises (CPSEs) and Autonomous/Statutory bodies under Minister of Railways is appended.

(b): As on 31.03.2020, the total land in possession of Indian Railways' is about 4.81 lakh hectares. Details of the land areas are as under:

S. No.	Description	Area (in lakh hectares)
1.	Track and structures including Stations, colonies, etc.	3.67
2.	Afforestation	0.43
3.	'Grow More Food' scheme	0.03
4.	Commercial licensing	0.04
5.	Other uses like pisciculture	0.12
6.	Encroachment	0.01
7.	Vacant land (mostly in the form of narrow strips along tracks etc.)	0.51
	Total	4.81

(c): Monetary value of such land asset is not assessed by Railways.

(d) to (f): Yes, Sir. Ministry of Railways has planned to monetize assets including Dedicated Freight Corridors after commissioning, Railway land parcels, Railway colonies, Hill Railways and stadiums. So far, 87 Land parcels, 84 Railway Colonies, 4 Hill Railways and 3 Stadiums have been identified for asset monetization on all over Railways. Further, monetization of assets is a continuous ongoing process undertaken from time to time through various modes of transaction.

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APPENDIX REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 3559 BY SHRI SUSHIL KUMAR SINGH TO BE ANSWERED IN LOK SABHA ON 17.03.2021 REGARDING MONETIZATION OF ASSETS

(a): List of Central Public Sector Enterprises (CPSEs) and

Autonomous/Statutory bodies under Minister of Railways is as under:

S.No.	Name
Centra	al Public Sector Enterprises (CPSEs) under Ministry of Railways
1	Bharat Wagon & Engineering Company Limited (BWEL) – Schedule 'C'
2	Braithwaite & Company Limited (BCL) – Schedule 'B'
3	Burn Standard Company Limited (BSCL) – Schedule 'B"
4	Container Corporation of India Limited (CONCOR) – Schedule 'A'
5	Dedicated Freight Corridor Corporation of India Limited (DFCCIL) – Schedule 'A'
6	Indian Railway Finance Corporation Limited (IRFC) – Schedule 'A'
7	Indian Railway Catering & Tourism Corporation Limited (IRCTC) – Schedule 'B'
8	IRCON International Limited – Schedule 'A'
9	Kolkata Metro Rail Corporation Limited (KMRCL) – un-categorized
10	Konkan Railway Corporation Limited (KRCL) – Schedule 'A'
11	Mumbai Railway Vikas Corporation Limited (MRVC) – Schedule 'A'
12	RailTel Corporation of India Limited (RCIL) – Schedule 'A'
13	Rail Vikas Nigam Limited (RVNL) – Schedule 'A'
14	RITES Limited – Schedule 'A'

Autonomous Bodies under Ministry of Railways		
15	Centre for Railway Information Systems (CRIS) (Autonomous Body)	
16	Rail Land Development Authority (RLDA) (Autonomous Body)	
Stat	utory Body under Ministry of Railways	
17	Railway Claims Tribunal	
